

GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO- 1502**  
ANSWERED ON- 15/12/2022

**NEW PMKKKK**

1502. SHRI MAGUNTA SREENIVASULU REDDY

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the aims and objectives of the new Pradhan Mantri Kaushal Ko Kam Karyakram (PMKKKK);
- (b) whether it is true that the PMKKKK seeks to subsume existing schemes like Seekho aur Kamao scheme, Traditional Skilling - USTTAD scheme and Leadership-cum-Women Empowerment Component under it with inter-portability of funds;
- (c) if so, the reasons for the same;
- (d) whether it is also true that the provision of inter-portability of funds would create discrepancies among various components under the scheme; and
- (e) if so, the steps taken to ensure equitable distribution amongst all components of the scheme?

**ANSWER**

THE MINISTER OF MINORITY AFFAIRS  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (e) The Pradhan Mantri Kaushal Ko Kaam Karyakram (PMKKKK) has now been named as Pradhan Mantri Virasat Ka Samvardhan (PM VIKAS) Scheme. The integrated scheme converges five erstwhile schemes of the Ministry viz. Seekho aur Kamao, USTTAD, Hamari Dharohar, Nai Roshni and Nai Manzil. The scheme has been approved by the Cabinet for the period of 15th Finance Commission.

PM VIKAS aims to improve livelihoods of the minorities, particularly the artisan communities, using the components of skill development, education, women leadership & entrepreneurship. These components compliment each other in the ultimate objective of the scheme to increase the incomes of the beneficiaries and provide support by facilitating credit and market linkages.

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